POST OFFER PUBLIC ANNOUNCEMENT
FOR THE ATTENTION OF THE SHAREHOLDERS OF
ASIAN SKY SHOP LIMITED

This Public Announcement ("Announcement") is being issued by **Saffron Capital Advisors Private Limited**, the Manager to the Offer, on behalf of **J.B. TV Shopping Private Limited** (hereinafter referred to as '**Acquirer**').

This Announcement is in continuation of, and should be read in conjunction with the original Public Announcement dated September 29, 2008 ('PA') and the Letter of Offer dated November 04, 2008 sent to the shareholders/ beneficial owners of Asian Sky Shop Limited ('Target Company') under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('SEBI (SAST) Regulations'), by the Acquirer to acquire 80,000 fully paid up Equity Shares of Rs. 10/- each, representing 20% of the outstanding voting/paid up equity share capital of Target Company at a price of Rs. 10/- (Rupees Ten only) per fully paid up Equity Share, payable in cash.

The offer formalities have been completed, details thereof are as under:

1.	Name of the Target Company	: Asian Sky Shop Limited			
2.	Name of the Acquirers including PACs	: J. B. TV Shopping Private Limited PAC - Not Applicable			
3.	Name of the Manager to the Offer	: Saffron Capital Advisors Private Limited			
4.	Name of the Registrar to the Offer	: Intime Spectrum Registry Limited			
5.	Offer Details				
	a) Date of opening of the Offer	: Monday, November 10, 2008			
	b) Date of closure of the Offer	: Saturday, November 29, 2008			
6.	Details of the Acquisition				
	Item	**Proposed in the Offer Document**		**Actual**	
6.1	Offer Price	Rs. 10.00		Rs. 10.00	
6.2	Share holding of Acquirer before SPA/PA - Number of shares (%)	–		–	
6.3 A	Shares acquired by way of SPA or Market purchases - Number of shares (%)	1,46,050 (36.51%)		1,46,050 (36.51%)	
6.3 B	Voting Rights acquired pursuant to the acquisition of Preference Shares on which dividend was in arrears for more than 2 years	–		–	
6.4	Shares acquired in the open offer - Number of shares (% of paid up capital)	80,000 (20.00%)		0 (0.00%)	
6.5	Size of the open offer (No. of shares multiplied by offer price per share)	80,000 shares X Rs. 10.00 = Rs. 8,00,000		0 shares X Rs. 10.00 = Rs. Nil	
6.6	Shares acquired after PA but before 7 working days prior to closure date, if any (No. & %)	–		–	
	6.6.1 Price of the shares acquired	–		–	
	6.6.2 No of shares acquired	–		–	
	6.6.3 % of shares acquired	–		–	
6.7	Post Offer share holding of Acquirer - Number of shares (%) (2+3A+3B+4+6)	2,26,050 (56.51%)		1,46,050 (36.51%)	
6.8	Pre & Post offer share holding of Public (No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,07,900 26.98%	27,900 6.98%	1,07,900 26.98%	1,07,900 26.98%
7.	Status of the escrow account, whether released or not	: The amount lying in the Cash Escrow Account is yet to be released to the Acquirer.			
8.	Payment of interest, if any, to the shareholders along with the details thereof	: Not applicable			
9.	Status of investor complaints received, if any	: No investor complaints have been received in respect of the Offer.			

The Acquirer and its Directors accepts full responsibility for the information contained in this Post Offer Public Announcement and are jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Post Offer Public Announcement will also be available on the SEBI website www.sebi.gov.in

Issued by: Manager to the Offer on behalf of the Board of Directors of the Acquirer

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SEBI Registration No: INM000011211

CONCEPT

Place: Mumbai

Date: December 03, 2008

Size: 23x12 sq. cm